

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01316/2018

Dated Thursday the 4th day of October Two Thousand Eighteen

PRESENT

**HON'BLE MR. P. MADHAVAN, Member (J)
&
HON'BLE MR. T. JACOB, Member (A)**

N.Ravi,
S/o V.Natarajan,
No. II/2, CPWD Essential Staff Quarters,
Palavanthangal Subway Service Road,
Meenambakkam,
Chennai 600027.

....Applicant

By Advocate M/s. R. Malaichamy

Vs

1. Union of India,
rep by the Chief Engineer,
SZ-1 (Southern Zone 1),
Central Public Works Department (CPWD),
Rajaji Bhawan,
Besant Nagar, Chennai 600090.

2. The Executive Engineer,
CCD V, CPWD,
Rajaji Bhawan,
Besant Nagar, Chennai 600090.

3. The Executive Engineer,
CCED II, Central PWD,
Nungambakkam, Chennai 600006.

4. The Regional Executive Director,
Airport Authority of India,
Southern Region,
Operational Offices Complex,
Chennai 600027.Respondents

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

When the matter is taken up for admission, learned counsel for the applicant submits that the applicant wished to withdraw the OA and he seeks permission for withdrawal. Necessary endorsement has been made in the OA records.

2. Accordingly OA is permitted to be withdrawn and OA is dismissed as withdrawn.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

04.10.2018

SKSI